

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 104
(IB)-237(ND)2020

IN THE MATTER OF:

Kone Elevator India Pvt Ltd ... Applicant/Petitioner

Vs

Three C Facility Management Pvt.Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the Respondent states that the reply is filed today and the Operational Creditor is served through speed post today and further undertakes to serve the copy of the e-mail to the Learned Counsel for the Applicant during course of the day. Rejoinder within 10 days with the copy in advance to the other side.

List for hearing on **04.02.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)